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Title: *h Status of Implementation of Recommendations contained in the First and Third Reports of Standing Committee on Labour

12.06 hrs.

(iii) Status of Implementation of Recommendations contained in the First and Third Reports of Standing Committee on Labour

*THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRA SHEKHAR RAO): Sir, I am making this statement on the status of implementation of recommendations contained in the First and Third Reports of the Standing Committee on Labour, as per Direction dated 1st September, 2004, issued by the hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha on 1st September, 2004.

The First and Third Reports of the Committee concern the Ministry of Labour and Employment, which were presented to the House on 19th August, 2004 and 22nd March, 2005 respectively. I would like to mention that the Ministry had submitted, to the Committee, the Action Taken Report on the First Report, on 15th December, 2004, which has been taken note of by the Committee in their Third Report. Our Action Taken Report on the Third Report has also been submitted to the Committee on 10th June 2005.

The status of implementation of the recommendations of the Committee, contained in the First and Third Reports, is indicated in the Annexure to my statement, circulated among hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this might be considered as read.

MR. SPEAKER: Thank you.

(Also placed in Library, See No. LT 2460/05)